



2025:DHC:6579-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 16840/2022, CM APPL. 53339/2022 & CM APPL.  
29693/2024

RAJESH KUMAR AND ORS .....Petitioners  
Through: Mr. Ankur Chhibber and Mr.  
Anshuman Mehrotra, Advs.

versus

UNION OF INDIA AND ORS .....Respondents  
Through: Ms. Avshreya, Adv.

+ W.P.(C) 16853/2022 & CM APPL. 53394/2022

RAJENDRA KUMAR AND ORS .....Petitioners  
Through: Mr. Ankur Chhibber and Mr.  
Anshuman Mehrotra, Advs.

versus

UNION OF INDIA AND ORS .....Respondents  
Through: Mr. Vineet Dhanda, CGSC with  
Ms. Akansha Choudhary, Adv with AC  
Ankit Kumar Pandey, Insp Sanjay and SI  
Shiv Kumar.  
Ms. Avshreya, Adv.

+ W.P.(C) 17687/2022 & CM APPL. 56514/2022

DHARAMVIR AND ORS .....Petitioners  
Through: Mr. Ankur Chhibber and Mr.  
Anshuman Mehrotra, Advs.

versus

UNION OF INDIA AND ORS .....Respondents  
Through: Ms. Sarika Singhm SPC for R-1  
to 4 with AC/Exe Ankit Kumar pandey, Insp  
Sanjay, and SI Shiv Kumar Ms. Avshreya,  
Adv.



2025:DHC:6579-DB



+ W.P.(C) 1487/2023 & CM APPL. 5568/2023

AMIT KUMAR AND ORS .....Petitioners  
Through: Mr. Ankur Chhibber and Mr.  
Anshuman Mehrotra, Advs.

versus

UNION OF INDIA AND ORS .....Respondents  
Through: Ms. Avshreya, Adv.

**CORAM:**  
**HON'BLE MR. JUSTICE C. HARI SHANKAR**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

% **06.08.2025**

**C. HARI SHANKAR, J.**

1. Mr. Anshuman Mehrotra, learned Counsel for the petitioners submits that as his clients have been repatriated, these writ petitions do not survive for further consideration.

2. Accordingly, these writ petitions are disposed of.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**AUGUST 6, 2025/gunn**